

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.02.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|-----------------------------------------------------------------------------------|--------------------------------------------------------------------------|------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 835 of 2021 & I.A. No. 2239 of 2021 | Siddhartha Shankar Dey Vs. Emerald Tourist Home Pvt. Ltd. | Mani Bhushan Sinha | |
| 2. | I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018 | Adarsh Buildestate Ltd & Ors Vs. Union of India With | Mahesh Agarwal | Ashim Sood-SFIO |
| 3. | Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018 | Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors. | Dr. M.K. Pandey | Zoheb Hossain-ED |

For Directions

| | | | | |
|----|---------------------------------|--------------------------------------------------------------------------------|---------------|------------------------------------------------------------------|
| 4. | Comp. App. (AT) No. 351 of 2018 | Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors. | Soumya Dutta | Jishnu Chaudhury Arjun Aggarwal |
| 5. | Comp. App. (AT) No. 12 of 2021 | Vijay Kumar Chopra & Ors. Vs. Sudershan Chopra & Ors. With | Swapnil Gupta | Rajshree Chaudhuary-R1 to R6 Akshita Sachdeva Dhruv Chawla |
| 6. | Comp. App. (AT) No. 26 of 2021 | Arvind Chopra & Ors. Vs. Vijay Kumar Chopra & Ors. | Ekansh Mishra | |

For Admission (Fresh Cases)

| | | | | |
|----|---------------------------------|------------------------------------------------------------------------|---------------------|--|
| 7. | Comp. App. (AT) No. 130 of 2021 | Manish Padwal Gopal Vs. Registrar of Companies, Mumbai | Harsh Kesharia | |
| 8. | Comp. App. (AT) No. 26 of 2022 | Sirsa Jute Mills Pvt. Ltd. & Anr. Vs. The Registrar of Companies | Sadapurna Mukherjee | |

For Admission (After Notice)

| | | | | |
|-----------|---------------------------------------------|---------------------------------------------------------------------|--------------|-----------------------------------|
| 9. | Comp. App. (AT) No. 155 & 156 of 2021 | Intellectual Builders Private Ltd. Vs. Registrar of Companies | Raktim Gogoi | Lata Sisodiya-R1 Kamal Kan Jha |
|-----------|---------------------------------------------|---------------------------------------------------------------------|--------------|-----------------------------------|

For Hearing

| | | | | |
|------------|-----------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|--------------------------|-----------------------------------------------------------------------------------------------|
| 10. | Comp. App. (AT) (Ins) No. 431 of 2021 (PH) | G.L. Engineering Industries Pvt. Ltd. Vs. Supreme Engineering Ltd. | Neeha Nagpal | Mohit D. Ram Aditi Hambarde |
| 11. | Comp. App (AT) No. 175 of 2020 (PH) | Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors. | Tania Sharma | Saurabh Kalia Rajiv Malik-R1 to R7 |
| 12. | Comp. App. (AT) (Ins) No. 264 of 2021 | Shree Gannayak Minerals & Chemicals Through Its Sole Proprietor Manoj Kumar Chourasia Vs. Clavecon (India) Pvt. Ltd. | Naveen Kumar | Pankaj Jain |
| 13. | Comp. App. (AT) (Ins) No. 281 of 2021 | Canara Bank (Erstwhile Syndicate Bank) Vs. R.S. Builtwell Pvt. Ltd. | Anju Jain | Kumar Mihir |
| 14. | Comp. App. (AT) (Ins) No. 307 of 2021 & I.A. No 2039 of 2021 | Intec Capital Ltd. Vs. Manish Kumar Bhagat RP of Perfect Boring Pvt. Ltd. | Vinod Kumar Chaurasia | Manish Kumar Bhagat-RP Pragati Tiwari Nipun Singhvi Honey Satpal Vishal J Dave |

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar